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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 37/10/NCLT/AHM/2017

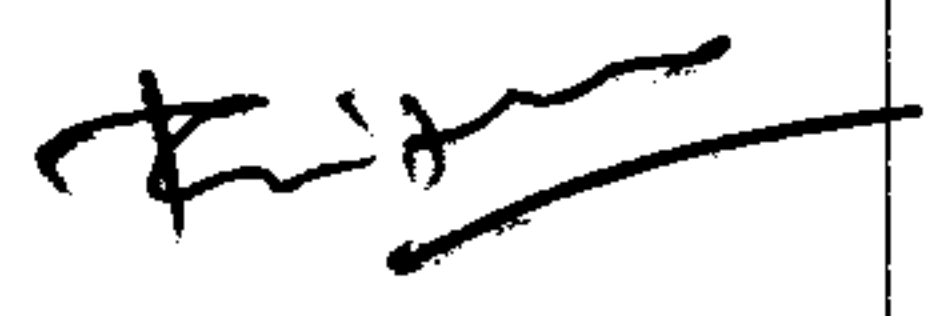
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018**

Name of the Company: PSL Ltd.
V/s.
Edelweiss Assets Reconstruction Co. Ltd. & Ors.

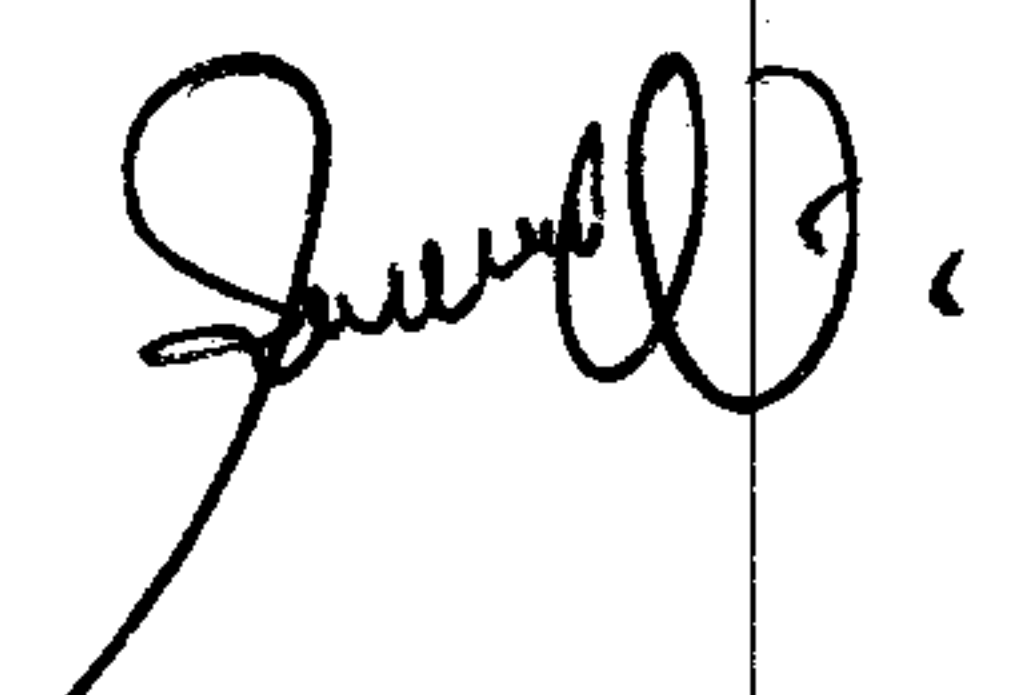
Section of the Companies Act: Section 10 of the Insolvency and Bankruptcy
Code

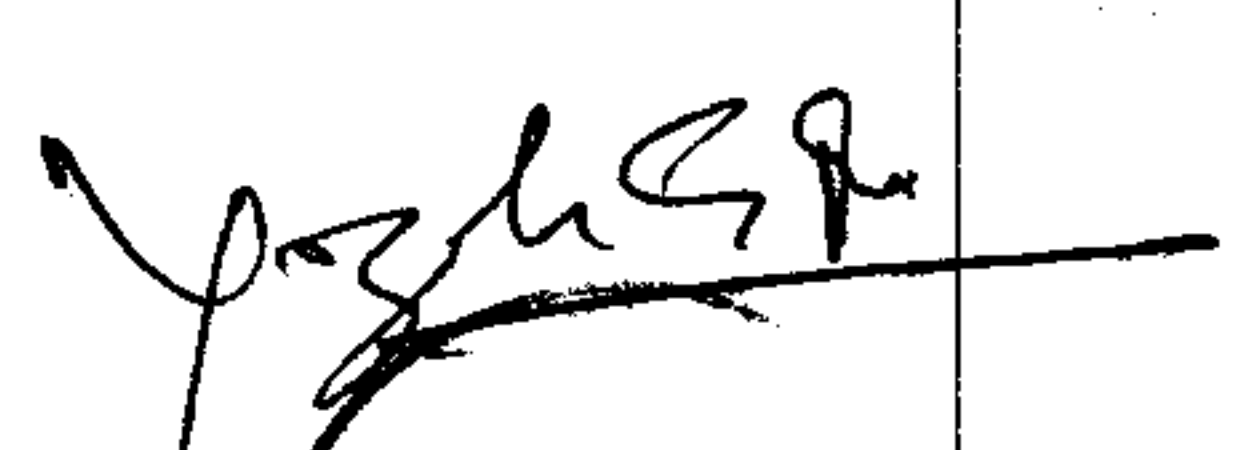
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	NAVIN PAHWA WITH	SR. ADV	Petitioner Petitioner	
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2.	RITU SHAH FOR THAKKAR AND PAHWA	ADV.		
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3.	SHADAB SHAH DAKSHIN LIZUMENAGARI 16 TRILEGAL JALIN DAVE	ADV	Interview John Gandhi	
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4.	AKHANA SHEKH A.W. SURESH BHARGAVA	ADVOCATE	INDIAN BANK	
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5.	Yogesh L. Desai for M.V. K. & Co.	Advocate	Syndical Bank	
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6.	Baiju Bhagat	Advocate	Edelweiss	
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ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Corporate Debtor/Petitioner. Learned Advocate Mr. Baiju Bhagat

present for Respondent No.1. None present for ABFL. Learned Advocate Mr. Sunil Bhavsar i/b Learned Advocate Ms. Kshama Sheth present for Indian Bank. Learned Advocate Mr. Yogesh Dev present for Syndicate Bank. Learned Advocate Mr. Bhadrish Raju with Learned Advocate Mr. Dhruv Toliya present for Intervener (Jotun India).

Both sides counsel represented that the Hon'ble High Court of Bombay vide its order dated 05.01.2018 made in Company application no. 572/2017 in CP 434/2015 vacated the order dated 19.07.2017 whereby the stay of proceedings in CP(IB) 37/2017 has been granted.

At request of learned Counsel for Financial Creditor for filing objections, if any, serving a copy in advance to other side by 18.01.2018.

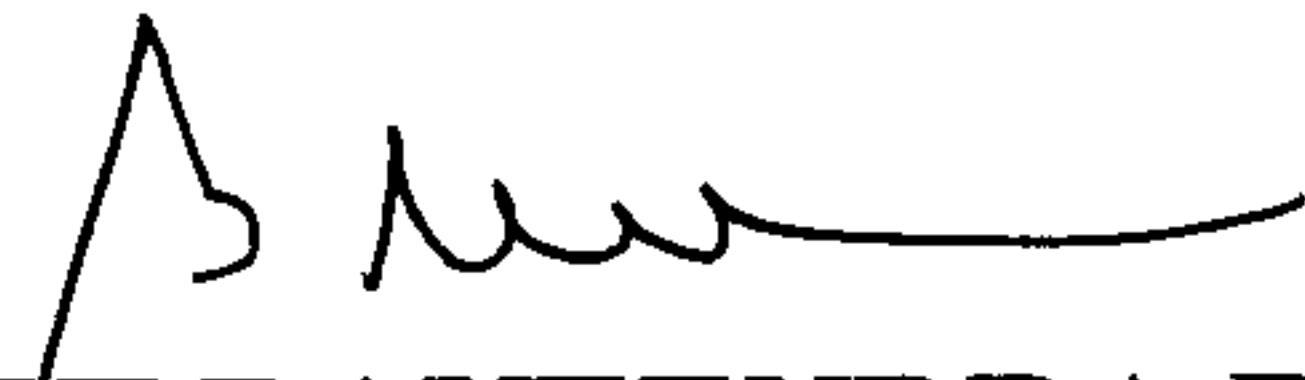
Registry is directed to register the intervening application filed by the operational creditor if it is in order and list the matter on 19.01.2018 for hearing before admission on the intervening application.

List the matter on 19.01.2018.



MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 09th day of January, 2018.



BIKKI RAVEENDRA BABU
MEMBER JUDICIAL